

[Print](#)**Defective Case Register from 2026-05-07 to 2026-05-07**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-BLAPL/12923/2026	SANTOSH CHANDRA ATABUDHI	2026-05-07	14-NOT PROPERLY INDEXED. 1. Page No. 10 not legible. 2..mobile Phone Numbers Of All The Signing Advocates Not Indicated
2	D-WP(C)/20803/2026	SOMA PATNAIK	2026-05-07	Name of petitioner no.4 not correct in CT
3	D-WP(C)/20508/2026	SUBHANKAR ROUT	2026-05-07	Page no. 37 not neat
4	D-BLAPL/13280/2026	BHABANI SHANKAR DASPARIDA	2026-05-07	30-OTHER DEFECT (IF ANY) 1. No. of Spl.Crime Unit P.S.Case under Annexure-3 does not tally with F.I.R.,Charge sheet,Synopsis and petition.
5	D-RVWPET/20483/2026	HARIPAD MOHANTY	2026-05-07	Put up for SR after filing of cause title in WA no. 403/2025 and disposal of I.A. no. 213/2026.
6	D-CRLMC/12992/2026	SHUBASHREE PRADHAN	2026-05-07	30-OTHER DEFECT (IF ANY) 1. Date of order under Annexure-4 does not tally with Index
7	D-CRLMC/12188/2026	AKSHAYA KUMAR SAHOO	2026-05-07	14-NOT PROPERLY INDEXED. In page no.3 index and 14 the case nomenclature not correct.Synopsis and date chart not mentioned in index
8	D-WP(C)/20768/2026	SUDHIR KUMAR MALLICK	2026-05-07	Page no. 17 not neat.
9	D-CRLA/13384/2026	PUSPAMITRA MOHAPATRA	2026-05-07	1. sL.no.5 not mentioned in the para
10	D-WP(C)/19486/2026	SWAGAT KUMAR SAHU	2026-05-07	14-NOT PROPERLY INDEXED.
11	D-BLAPL/13264/2026	BABITA DAS	2026-05-07	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.C. fee Rs. 60/- to be paid on v.nama
12	D-CRLMA/13305/2026	ARUN KUMAR BUDHIA	2026-05-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED A. fee Rs-1.10/- to be paid.
13	D-ABLAPL/13056/2026	JUGALA KISHORE PANDA	2026-05-07	31-As per standing order the details of victim/informant shall not be mentioned in the petition. i) Annexure 1 and 3 be kept in sealed cover.ii) For further S.R.
14	D-BLAPL/13043/2026	BIJAYA KUMAR RAGADA	2026-05-07	30-OTHER DEFECT (IF ANY)

				Signature of executant (name) not tally with C.T and Rej. order.
15	D-RSA/3080/2026	AMIT KUMAR NATH	2026-05-07	Put up for further S.R after Disposal of the said I.A for computing the period of limitation.
16	D-CMAPL/20714/2026	SANGRAM JENA	2026-05-07	i) Synopsis and date chart not page mark in Index. ii) Day of delay left blank in I.A.
17	D-CRLMC/12659/2026	BITAS KUMAR SWAIN	2026-05-07	1. Put up for SR after page marked in Index
18	D-CRLMC/13013/2026	JYOTIRMAYA SAHOO	2026-05-07	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.31 not neat and legible
19	D-CMAPL/48600/2025	AMITAV TRIPATHY	2026-05-07	1.Period of Delay 734 days delay. 2.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. 3. i) Synopsis and date chart are not filed. ii) Reference certificate not furnished. iii) C. copy of order not page mark as well as Index.
20	D-CONTC/19407/2026	ADV.	2026-05-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
21	D-CRLMC/13007/2026	JYOTIRMAYA SAHOO	2026-05-07	30-OTHER DEFECT (IF ANY) 1. CRLMC Petition not correctly page in Book mark.
22	D-BLAPL/13025/2026	MANAS KUMAR CHAND	2026-05-07	S.T. NO. 23/2024 and G.R.NO. NOT FURNISHED IN THE PETITION AS PER REJ.ORDER.
23	D-WP(C)/20374/2026	LAXMAN BHOI	2026-05-07	Petitioners executed vnama not mentioned in CT
24	D-WP(C)/19590/2026	SIDHARTH SANKAR MOHAPATRA	2026-05-07	As per index annex.3 and 4 not properly furnished
25	D-WP(C)/19095/2026	GOUTAM CHARAN ROUT	2026-05-07	This may be registered as CRLMC
26	D-WP(C)/19564/2026	DEBENDRA NATH MISRA	2026-05-07	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Date not mentioned in the v.nama.
27	D-WP(C)/19392/2026	ASISH KUMAR RAY	2026-05-07	1 Synopsis and Date chart along with Alphabetical page mark not mentioned in index
28	D-WP(C)/18866/2026	SURENDRA KUMAR PATRI	2026-05-07	Address of the petitioner in cause title not tally with the affidavit, declaration and V.nama.2.Page no.20 not neat and legible.
29	D-BLAPL/12919/2026	T.DHIREN KUMAR DORA	2026-05-07	Pending case wrongly mentioned G.R.760/2023 instead of S.T.155/2024 in petition.
30	D-BLAPL/13038/2026	RAJIB LOCHAN PATTNAIK	2026-05-07	30-OTHER DEFECT (IF ANY) 1. Dt. of disp.of not furnished in case no.of ref. certificate as per FIRs detail.

31	D-CRLREV/13189/2026	TUSAR KUMAR MISHRA	2026-05-07	1.Occupation not furnished an Affidavit petition as well as All I.A.s .
32	D-CRLMC/12653/2026	BIBHU PRASAD CHHUALSINGH	2026-05-07	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for further SR after name of victim / informant and Relative redacting from the petition and Annexures.
33	D-CRLMC/13048/2026	DHARMENDRA SETHY	2026-05-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Subject code incorrectly mentioned in Index,Date chart and Synopsis
34	D-WP(C)/20366/2026	BISWAMBAR MOHANTY	2026-05-07	30-OTHER DEFECT (IF ANY) 1. Date of notice under Annexure-5 does not tally with Index and para-9 of the petition.
35	D-WP(C)/20503/2026	SUBHAM AGRAWAL	2026-05-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
36	D-WP(C)/19442/2026	ARJUNA CHARANA BEHERA	2026-05-07	Page 25 not neat.
37	D-WP(C)/20671/2026	SUSANTA KUMAR BARAL	2026-05-07	20-VERNACULAR CERTIFICATE NOT FURNISHED.
38	D-WP(C)/19657/2026	LAXMAN BHOI	2026-05-07	1-COURT FEE IS DEFICIENT. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 30-OTHER DEFECT (IF ANY) 1. Date of Representation vide annex-2 not tally with Index. 2.D.C.Fee of Rs.36/- not paid. 3.Annextures not Correctly mentioned in the petition copy. 4.Executant signature not tally with cause title and v.nama.
39	D-CRLMC/12189/2026	AKSHAYA KUMAR SAHOO	2026-05-07	14-NOT PROPERLY INDEXED. In page 14 index and CT the case nomenclature not correctly mentioned.Synopsis and date chart not mentioned in index
40	D-CRLMC/13153/2026	SASMITA NANDA	2026-05-07	30-OTHER DEFECT (IF ANY) 1. Name of the Lower court not correctly furnished in the petition.
41	D-WP(C)/20776/2026	SOMA PATNAIK	2026-05-07	1-COURT FEE IS DEFICIENT. Rs.6/- to be paid
42	D-WA/20664/2026	ADYASIDHI MISHRA	2026-05-07	1. Period of Delay 15 days delay IA not filed. 2.Page nos.41 43 to 46 not neat.

43	D-RSA/17335/2026	HRUDANANDA MOHAPATRA	2026-05-07	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1.Court Fee Rs.2835/- Payable,Not Paid. 2.D.A.Fee of Rs.2.50 Not Paid Put up for further S.R after rectification AND Payment of C.Fee for computing the period of limitation
44	D-ABLAPL/10889/2026	BIDESH RANJAN BEHERA	2026-05-07	30-OTHER DEFECT (IF ANY) i) Father name of the deponent be redacted from Xerox copy of affidavit. . ii) Address of the complainant nos 1 to 5 be redacted from page 20.(2 times) iii)Father- in -laws name of the victim be redacted from page 29 and 39, address of the victims relatives from page 39, Name of the accused(2times) in last poration of page 39,address and husband name of the victim be redacted from page 42. iv) After all Name , address, and relatives name redacted from the xerox copy of annexure 1 2 and 3. For further S.R.
45	D-ABLAPL/13104/2026	KARUNAKAR GAYA	2026-05-07	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name of School mentioned in para-5 and date of birth of the victim mentioned in para-4 and 5 be redacted. Thereafter, put up for S.R.
46	D-BLAPL/12606/2026	DEVASHIS PANDA	2026-05-07	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name of the Informant and family members mentioned in Synopsis(8th,9th,14th and 15th line), Para-1(1st and 7th line) and para-3(6th, 9th and 10th line) of the petition be redacted. Thereafter, put up for S.R.
47	D-ABLAPL/13293/2026	KULDEEP MOHANTY	2026-05-07	30-OTHER DEFECT (IF ANY) Name and Details of victim/informant mentiond in annexure need not be disclosed and kept in closed cover.
48	D-ABLAPL/13308/2026	SARAT KUMAR JENA	2026-05-07	30-OTHER DEFECT (IF ANY) In Annexure page No. not correctly furnished.
49	D-WA/7281/2026	JAGAJIBAN PRADHAN	2026-05-07	1. Period of Delay 79 days delay. 2.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid i) Legible copy of page no. 15 16 18 TO 20 33 are to be filed. ii) President of Trinath Shakti group (SHG) signed in v. nama not a party in appeal memo. iii) Undertaking for translated copy of odia not filed.
50	D-WP(C)/19180/2026	RABINDRANATH BARIK	2026-05-07	14-NOT PROPERLY INDEXED.

51	D-WP(C)/20648/2026	SANGRAMJIT PANDA	2026-05-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. 8-CAUSE TITLE NOT IN ORDER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED I.A page number not correctly mentioned in the petition copy.Paragraph not correctly mentioned affidavit in the I.A.
52	D-ABLAPL/13177/2026	SURESH CHANDRA PRADHAN	2026-05-07	Name and details of informant/victim mentioned in annexure need not be disclosed and kept in closed cover.
53	D-CONTC/18611/2026	ADV.	2026-05-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
54	D-WP(C)/20818/2026	SUBASH CHANDRA PUSPALAKA	2026-05-07	14-NOT PROPERLY INDEXED. Page 4 not available.
55	D-ABLAPL/13176/2026	HIMANSHU BHUSAN DASH	2026-05-07	Name of informant be redacted from para no.2.Name and details of victim/informant mentioned in annexure need not be disclosed and kept in closed cover.
56	D-CRLREV/12748/2026	ASHOK KUMAR BEHERA	2026-05-07	1.C. copy of Annex-1 not filed.
57	D-WP(C)/19444/2026	ARJUNA CHARANA BEHERA	2026-05-07	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 14-NOT PROPERLY INDEXED. 1.Page 24 not available.2.Page 25 not neat.
58	D-SAO/12267/2026	SACHIDANANDA SAHOO	2026-05-07	1. Cause Title Not In order.R-3(d-i) in the L.A.Court not made Party. 2. The discrepancy in the name of R-12 (e) as per L.A.Court be reconciled.
59	D-CRLMC/12425/2026	DEBASIS MISHRA	2026-05-07	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Put up for further S.R.
60	D-CRLREV/12808/2026	JYOTIRMAYA SAHOO	2026-05-07	1. Period of Delay 19 days delay, Limitation petition not filed.
61	D-BLAPL/12927/2026	KOUSIK ANANDA GURU	2026-05-07	C.T. case pending before the Lower Court name incorrectly mentioned in Synopsis, para-1 and prayer portion of the petition
62	D-BLAPL/13040/2026	SURAJ MOHANTY	2026-05-07	30-OTHER DEFECT (IF ANY) Name of trial court pending not furnished in C.T.
63	D-CRLMC/12668/2026	DEBASHIS NANDA	2026-05-07	1. Certified copy of annex-1 not filed.
64	D-WP(C)/19908/2026	RAM PRASAD MOHAPATRA	2026-05-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

				Paragraph not correctly mentioned in the affidavit.
65	D-ABLAPL/12692/2026	JAYADEBA BEHERA	2026-05-07	1. Name and address and mob. No. of Informant in redacted copy page 8 and 10 be deleted. 2. Name, Mob. No. and address of informant or accused in redacted copy of Ann.2 from page 14 to 17 be deleted. Resubmit for SR after removal of defects
66	D-CRLMP/12924/2026	SANTOSH SAHOO	2026-05-07	. Address of the petitioner in cause title not tally with Affidavit
67	D-ABLAPL/13088/2026	PRASANTA KUMAR SAHOO	2026-05-07	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name and details of the Informant/victim as well as family members mentioned in Annexure-1 2 3 need not be disclose and kept in closed envelop.
68	D-CRLREV/11324/2026	SASWATI SOUMYA SAHU	2026-05-07	1. Being aggrieved and good ground not mentioned .2 . Address of petitioner/ Informant not mentioned an affidavit. 3.Name of Informant /Victim need not be disclosed in connection with Annexure -2 and 3 .
69	D-EXP/19126/2026	FALGUNI RAJGURU MOHAPATRA	2026-05-07	1.AU fee Rs 2.25/- to be paid. 2. C. copy of order not in proper place.
70	D-RVWPET/20494/2026	HARIPAD MOHANTY	2026-05-07	i) Cause title in WA to filed. ii) Para no. wrongly mention in declaration. Put up for SR after filing of removal of defects and disposal of I.A. no. 219/2026.
71	D-CRLMC/13399/2026	BIBHU PRASAD MOHANTY	2026-05-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Signature of the petitioner no.4 in V.nama does not tally with cause title.2. Paragraph no. not correctly furnished in declaration of the I.A
72	D-WA/15325/2026	MADHUSUDAN SETHI	2026-05-07	c.copy of impugned order along with cause title not filed. Put up for SR after filing of c. copy of impugned order along with cause title without attested
73	D-BLAPL/12912/2026	JNYANANANDA PANDA	2026-05-07	Annexure-3 mentioned in Index not furnished in averment.
74	D-WP(C)/19576/2026	SIBA SANKAR SAMANTARAY	2026-05-07	.Subject Code Not Furnished .
75	D-WP(C)/20997/2026	SASWATI MOHAPATRA	2026-05-07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
76	D-CRLMC/13142/2026	SASMITA NANDA	2026-05-07	1. PS case number not correctly furnished in Synopsis, para no.1 and Prayer of the petition
77	D-BLAPL/12379/2026	RITA SINGH	2026-05-07	1. Ann.1 be kept in sealed cover. 2.Mob. No of Informant in page 8 be redacted.
78	D-CONTC/17441/2026	ADV.	2026-05-07	Period of Delay 383 days delay. 2. True copy of the case status in SLP(Civil) No.5342 of

				2025 is filed herewith as Annexure-6 mentioned in the body of the petition appears to be wrong as per the Index.2.Annex-3 not properly page marked.
79	D-CRLREV/12701/2026	DHIRENDRA KUMAR MOHAPATRA	2026-05-07	1.Annex-4 not mentioned in petition. 2. Good ground certificate not furnished. 3. Pages -102 103 105 107 109 to 115 117 and 118 not legible
80	D-CRLMC/13201/2026	MANOJ KUMAR MOHANTY	2026-05-07	30-OTHER DEFECT (IF ANY) 1. C.Copy of F.I.R. to be filed.
81	D-BLAPL/13044/2026	SARAT KUMAR JENA	2026-05-07	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 30-OTHER DEFECT (IF ANY) D.C.fee Rs.50/- to be paid on v.nama
82	D-BLAPL/13131/2026	SUSANTA KUMAR SAHU	2026-05-07	30-OTHER DEFECT (IF ANY) P.S case number not tally with cause title and synopsis.
83	D-ABLAPL/13103/2026	KARUNAKAR GAYA	2026-05-07	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name of the School of the Victim mentioned in para-5 and date of birth mentioned in para-4 5 be redacted.Thereafter, put up for S.R.
84	D-BLAPL/13299/2026	DEEPAK KU SAHOO	2026-05-07	petitioner name(title) in C.T. not tally with rej. order and page no. 16 partially legible
85	D-CRLMC/13026/2026	DURGA PRASAD DHAL	2026-05-07	30-OTHER DEFECT (IF ANY) 1.No.of G.R.Case under Annexure-2 does not tally with petition.
86	D-BLAPL/12943/2026	SURENDRA MOHANTY	2026-05-07	Court fees of Rs.2/- not affixed in V.nama(Only Rs.10/- affixed).
87	D-CRLMA/13077/2026	NIRANJAN PANDA	2026-05-07	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED i) Page mark not properly. ii) Legible copy of page no. 35 to be filed. Put up for SR after removal of defects and c. copy of impugned order under Anx-2
88	D-CRLMC/12416/2026	RAMESH CHANDRA MAHARANA	2026-05-07	1. Bail order dated not correctly furnished in Date chart. 2. NBW Order dated not furnished in prayer of the petition. 3. Name of the victim / informant and Relative need not be disclosed in connection with Annex-1 and kept in seal cover.
89	D-WP(C)/19478/2026	SURJYA NARAYAN SAHU	2026-05-07	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1.Father name of Petitioner nos.9 13 18 and 24 not furnished in Cause Title.2.Petitioner nos.1 to 16 not signed in V>Nama.

90	D-ABLAPL/13179/2026	SARADA PRASAD DASH	2026-05-07	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
91	D-WP(C)/19512/2026	SUKANTA KUMAR NAYAK	2026-05-07	14-NOT PROPERLY INDEXED.
92	D-CMAPL/20704/2026	SANGRAM JENA	2026-05-07	i) Synopsis and date chart not page mark in Index. ii) Day of delay left blank in I.A
93	D-CRLREV/13045/2026	PRASANTA KUMAR SAHOO	2026-05-07	Good ground certificate not furnished.
94	D-ABLAPL/12083/2026	SANGRAM MISHRA	2026-05-07	1. Details of Informant in Ann.3 point No.12 of page 20 in redacted copy be removed. 2. Name of Informant or relation in Ann.4 redacted copy point No.12 Page 26 27 28 and 37 be removed. Photographs from page 30 to 36 be deleted. Resubmit for SR after removal of Defects.
95	D-MATA/20346/2026	JAGADIP SAHOO	2026-05-07	good ground not furnished
96	D-WA/20706/2026	ADYASIDHI MISHRA	2026-05-07	1. Period of Delay 3 days delay IA not filed
97	D-ABLAPL/11583/2026	ARJUNA CHARANA BEHERA	2026-05-07	i)Informants address in page 9, father name and Address (sl no. 6) Informants and victims name and address in sl. no. 12 in page no. 10 and victims name in page no. 11 be redacted under annexure-1 Which is filed on 04- 05 -2026.For further S.R.
98	D-WP(C)/20631/2026	AFRAAZ SUHAIL	2026-05-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
99	D-CRLREV/12930/2026	SANGRAM KESHARI MISHRA	2026-05-07	1.Correctly code not furnished 2. Page - 11 in connection with F.I.R. incomplete .
100	D-WP(C)/20507/2026	SUBHANKAR ROUT	2026-05-07	Page 33 to 37 not neat.Page no.44 not marked
101	D-WP(C)/19585/2026	PRATIK DASH	2026-05-07	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Date of letter vide annex-1 and 12 not tally with Index. 2.Paragraph not correctly mentioned in the affidavit. 3. Page 252 not neat.
102	D-ABLAPL/12473/2026	SURYA NARAYAN MISHRA	2026-05-07	1. Address of Petitioners in CT and Affidavit be redacted. 2. Resubmit for SR after removal of defects.
103	D-WP(C)/20160/2026	SUBHRANSU BHUSAN MOHANTY	2026-05-07	Name of petitioner no.8 not correct in CT
104	D-CRLMC/12974/2026	ARUN KUMAR BEHERA	2026-05-07	30-OTHER DEFECT (IF ANY) 1. Put up for S.R. after filing the C.copy of F.I.R.
105	D-WP(C)/20196/2026	SUDHIR KUMAR MALLICK	2026-05-07	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Rs. 50/- not paid.Page nos. 22 and23 not neat

106	D-RPFAM/20605/2026	RAJKISHORE SWAIN	2026-05-07	good ground not furnished
107	D-WP(C)/18865/2026	AMIT KUMAR SAA	2026-05-07	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
108	D-WP(C)/19561/2026	GOURI MOHAN RATH	2026-05-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Paragraph not correctly mentioned in the affidavit.
109	D-CONTC/20095/2026	SUDHANSU SEKHAR JENA	2026-05-07	i) Date not correctly mentioned and in page 6 under annexure -3 and date chart. ii) Age of the deponent mentioned in affidavit not tally with cause title. iii) Page mark not correctly furnished in annexure -1
110	D-WP(C)/20542/2026	RANJIT SAMAL	2026-05-07	1. As per index annex.5 not marked in para.8 of petition.
111	D-SAO/18478/2026	PRASANTA KUMAR SATAPATHY	2026-05-07	1.D.C.Fee of Rs.06/- to be Paid. 2.Annex-2 be correctly Page marked and Index also.Put up for further S.R after payment of D.C.Fee for computing the period of limitation.
112	D-CONTC/19996/2026	ADV.	2026-05-07	Case no.WP(C) No.20971 of 2025 disposal date wrongly mentioned in cause title.2.Petition not correctly address to the Honble court.
113	D-RVWPET/19663/2026		2026-05-07	1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. 2.Complete c. copy of impugned order not filed i) Synopsis and date chart not page mark in Index. ii) District not mention in cause title of ops. iii) Legible copy of page no. 41 42 60 are to be filed. iv) Put up for SR after filing of c.copy of cause title and removal of defects.
114	D-CRLMC/12527/2026	RONALISHA PRADHAN	2026-05-07	1. Nomenclature not furnished and HBAWF Fee Rs. 50/- to be paid in V.nama.
115	D-BLAPL/13133/2026	DHANANJAYA NAYAK	2026-05-07	30-OTHER DEFECT (IF ANY) Honble Court not tally with cause title and Rejection order.S.T number not mentioned in the cause title as per Rejection order.
116	D-CRLREV/12814/2026	SOURAV SUMAN BHUYAN	2026-05-07	1. Period of Delay 66 days delay,Limitation petition not filed. 2.Authentication fee Rs8.25/- not paid 3.Put SR after Filing C. Copy of Annex-5.
117	D-WP(C)/20734/2026	SIDHARTH SHANKAR PADHY	2026-05-07	Page no.25 not available
118	D-BLAPL/13266/2026	JUGALA KISHORE PANDA	2026-05-07	1. Name of petitioners father in C.T. not tally with rej. order.
119	D-WP(C)/19134/2026	ANKITA PATI	2026-05-07	1. Occupation not mentioned an affidavit.
120	D-WP(C)/19111/2026	KSHIROD KUMAR ROUT	2026-05-07	1. Pages - 41 and 43 not legible
121	D-BLAPL/12944/2026	SURENDRA MOHANTY	2026-05-07	1.Page No. 65-66 69 72 and 74 not legible. 2.Court fees of Rs.2/- not affixed in

				V.nama(Only Rs.10/-affixed).
122	D-WA/18841/2026	PRABIR KUMAR RAY,A.G.A	2026-05-07	Page mark not correctly furnished in Anx-2
123	D-RPFAM/20457/2026	DIPTI RANJAN BHOKTA	2026-05-07	AU fee Rs 10/ not paid
124	D-ABLAPL/10987/2026	AKSHAYA KUMAR SUBUDHI	2026-05-07	30-OTHER DEFECT (IF ANY) i) Address of the informant be redacted from xerox copy of page 10(, sl. no. 5 and 7.)
125	D-ABLAPL/13207/2026	BYOMAKESH TRIPATHY	2026-05-07	paragraphs not correctly furnished in affidavit
126	D-CRLMC/12951/2026	ARIJEET MISHRA	2026-05-07	1. Nomenclature of the case not correctly furnished in envelope.
127	D-BLAPL/12942/2026	KAMIL RASHID	2026-05-07	Paragraphs incorrectly mentioned in declaration of affidavit.
128	D-CRLMC/12568/2026	ABHASH GARNAIK	2026-05-07	1. Certified copy of Annex-1 not filed.
129	D-CMAPL/20381/2026	MAHITOSH SINHA	2026-05-07	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. i) District wrongly mention in cause title of petitioner. ii) Page mark not properly under Anx-1 as well as Index book mark.
130	D-CRLMC/12289/2026	AMLAN MOHANTY	2026-05-07	1.Redacted xerox copy of Annex-1 not page marked and Annex-1 not exhibited.
131	D-CRLMC/12263/2026	CHITTA RANJAN SAHU	2026-05-07	1. Name of the victims Husband redacting from the para nos. 3 and 4. 2. Page no.3 repeated twice. 3.Name of the victim/informant and relative need not be disclosed in connection with Annex-1 and kept in seal cover.
132	D-WP(C)/18815/2026	ACHYUTANANDA PATTANAIAK	2026-05-07	1-COURT FEE IS DEFICIENT. C.fee of Rs.24/- to be paid in cause title.
133	D-BLAPL/12947/2026	PABITRA KUMAR PAIK	2026-05-07	1.Wrongly mentioned Annexure-3 instead of Annexure-4 on the top of page-41. 2.Wrongly mentioned Annexure-4 instead of Annexure-5 on the top of page-44.
134	D-WP(C)/20061/2026	SUBHRANSU BHUSAN MOHANTY	2026-05-07	Page no.45 and 88 not neat.Date not correct in date chart.
135	D-CONTC/17406/2026	ADV.	2026-05-07	1. Period of Delay 383 days delay. 2. Name of the pp. Party nos.5 and 6 not furnished in the cause title.
136	D-WP(C)/20651/2026	AFRAAZ SUHAIL	2026-05-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
137	D-SAO/12847/2026	PRASANTA KUMAR SATAPATHY	2026-05-07	1. Authentication fee due on the Appellate Court Judgement Rs 02/- Not Paid
138	D-ABLAPL/13102/2026	DIPTIREKHA NANDA	2026-05-07	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				1.Declaration of the Affidavit incorrectly mentioned. 2.Name and details of Informant/victim mentioned in Annexure-1 need not be disclose and kept in closed envelop.
139	D-CRLMC/13028/2026	BASANTA KUMAR NAYAK	2026-05-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in declaration of the Petition and I.A.
140	D-RVWPET/20496/2026	HARIPAD MOHANTY	2026-05-07	i) Cause title in WA no. 406/2025 to be filed. ii) Put up for SR after removal of defect and disposal of I.A. no. 222/2026.
141	D-CRLMC/11771/2026	SANTOSH KUMAR DASH	2026-05-07	30-OTHER DEFECT (IF ANY) 1. Name of Informant/Victim to be redacted at page nos.11 15 21 22 and 28 under Annexures-1 and 2.
142	D-CONTC/14400/2026	ADV.	2026-05-07	Name of the op no. 3 not mention in cause title.
143	D-BLAPL/13282/2026	BABITA DAS	2026-05-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Name of the deponent in affidavit not correctly furnished in Solemnly affirmation para.
144	D-WP(C)/19542/2026	SURYAKANTA DASH	2026-05-07	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 37 not neat.
145	D-BLAPL/13032/2026	AMLAN SHAKTI PAUL	2026-05-07	30-OTHER DEFECT (IF ANY) Name of trial court in synopsis and entire petition not tally with rej. order.
146	D-BLAPL/11360/2026	SIVA SANKAR CHAINI	2026-05-07	1. Address and Mob. No. of Pet. in Page 10 be redacted. 2. Name or Address of informant or victim in Ann.2 page 16 and 19 be redacted. Name and address appearing in statements from page 23 to 31 be redacted. Details of victim in page 32 35 and 50 be redacted. Resubmit for SR after removal of defects.
147	D-ABLAPL/12616/2026	BISWAJIT SAHOO	2026-05-07	30-OTHER DEFECT (IF ANY)) Name of the place and tutorial institution be redacted from para-2 of the petition ii) Annexure -1 be kept in sealed cover . For further S. R.
148	D-WP(C)/20917/2026	KUNAL KUMAR SWAIN	2026-05-07	page no. 16 partially legible

DEFECTIVE REPORT LIST

**DEFECTIVE REPORT OF 07-05-2026 (CASES FILED
BEFORE 2024)**

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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